

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1034 of 2021

03/25.03.2021

The present case is taken up through video conferencing.

Mr. Ranjit Kumar, learned A.C. to G.P.-IV, prays for and is allowed four weeks' time to seek instruction and file counter affidavit on behalf of the respondents.

Put up this case after four weeks under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh